To,

As per list attached.

Subject: Call for nominations – Central Advisory Committee of FSSAI.

Sir,

This is with reference to Sections 11 and 12 of the Food Safety and Standards Act, 2006 regarding constitution of the Central Advisory Committee and Functions, which are, inter alia, as under:-

"11. Central Advisory Committee. – (1) The Food Authority shall, by notification, establish a Committee to be known as the Central Advisory Committee.

(2) The Central Advisory Committee shall consist of two members each to represent the interests of food industry, agriculture, consumers, relevant research bodies and food laboratories .............

12. Functions of the Central Advisory Committee.-

(2) The Central Advisory Committee shall advise the Food Authority on --

(a) the performance of its duties under this section and in particular in drawing up of a proposal for the Food Authority’s work programme,

(b) on the prioritisation of work,

(c) identifying potential risks,

(d) pooling of knowledge, and

(e) such other functions as may be specified by regulations.

(3) The Central Advisory Committee shall meet regularly at the invitation of the Chairperson of Central Advisory Committee or at the request of at least one-third of its members, and not less than three times a year."

2. The Food Safety and Standards Authority of India has already established the Central Advisory Committee, which has been functional since 2009. However, as per Clause 2A the Transaction of Business Regulations of the Central Advisory Committee, “the members from the food industry, agriculture, consumers, relevant research bodies and food laboratories with relevant expertise shall be appointed by the Food Authority for a period of three years from the date of their appointment and shall be eligible for re-appointment for a period of three years.”
3. The notification for appointment of members from the aforesaid categories was issued on 5th October 2009:

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Category</th>
<th>No.</th>
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<tbody>
<tr>
<td>1</td>
<td>Representatives of the Food Industry</td>
<td>Two</td>
</tr>
<tr>
<td>2</td>
<td>Representatives of Agriculture</td>
<td>Two</td>
</tr>
<tr>
<td>3</td>
<td>Representatives of Consumers</td>
<td>Two</td>
</tr>
<tr>
<td>4</td>
<td>Representatives from Research Bodies</td>
<td>One</td>
</tr>
<tr>
<td>5</td>
<td>Representatives from Food Laboratories</td>
<td>One</td>
</tr>
</tbody>
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4. Since the tenure of the members appointed from the above categories is expiring shortly, it is proposed to appoint members from these categories for a future term of three years. It may be noted that these representatives are to be appointed by name and not in their ex-officio capacity.

5. Accordingly, nominations of suitable candidates for appointment as members of the Central Advisory Committee from the above mentioned categories are invited from organisations engaged in the areas mentioned above. The nomination(s) should contain the qualifications, experience, competence, and services rendered in the respective field of interest of the recommended candidate. The nominations may be forwarded to the undersigned latest by 31st August, 2015.

6. It is also requested that contents of this communication may be disseminated to other sister organisations for wider publicity.

Yours faithfully,

(Rakesh Chandra Sharma)
Director (Enforcement)
<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name and Address</th>
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</table>
| 1.     | Joint Secretary, Ministry of Food Processing Industries  
Panchsheel Bhawan, August Kranti Marg  
Khetgan, New Delhi- 110049 |
| 2.     | Joint Secretary, Department of Consumer Affairs  
Krishi Bhavan, New Delhi- 110001 |
| 3.     | Joint Secretary, Department of Agriculture  
Krishi Bhavan, Dr. Rajendra Prasad Road, New Delhi, 110001 |
| 4.     | ASSOCHAM Corporate Office, 5, Sardar Patel Marg  
Chanakyapuri, New Delhi – 110021 |
| 5.     | PHID Chamber of Commerce and Industry  
PHID House,  
4/2 Siri Institutional Area  
August Kranti Marg,  
New Delhi 110016 |
| 6.     | All India Food Processors Association  
206, Aurobindo Place Market,  
Hauz Khas, New Delhi-110016 |
| 7.     | Confederation of Indian Industry (CII)  
The Mantosh Soni Centre  
23, Institutional Area, Lodi Road, New Delhi - 110 003 (India) |
| 8.     | FICCI  
Federation House  
Tansen Marg, New Delhi 110001 |
| 9.     | All India Association of Industries  
New Excelsior Building,  
6th Floor, A.K. Nayak Marg,  
Fort, Mumbai – 400 001.  
Maharashtra |
| 10.    | Indian Chamber of Commerce  
4, India Exchange Place,  
Kolkata-700001 |
| 11.    | CERC (Consumer Education and Research Centre)  
'Suraksha Sankool', Thaltej, Sarkhej-Gandhinagar Highway,  
Ahmedabad-380 054 |
| 12.    | Citizen Consumer and Civic Action Group  
9/5, 2nd Street, Padmanabha Nagar, Adyar, 2nd St, Padmanabha Nagar, Adyar, |
<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name and Address</th>
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<tbody>
<tr>
<td></td>
<td>Chennai, Tamil Nadu 600020</td>
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</tbody>
</table>
| 13.   | Consumer Voice  
Consumer VOICE (Voluntary Organization in Interest of Consumer Education)  
O-45, Basement, Lajpat Nagar-II, Ring Road, New Delhi-110024 |
| 14.   | Consumer Guidance Society of India  
Block 'J', Azad Maidan,  
Mahapalika Marg,  
Opposite Cama Hospital  
Mumbai, Maharashtra 400001 |
| 15.   | CUTS (Consumer Unity of Trust Society)  
D-217, Bhaskar Marg, Bani Park, Jaipur 302 016 |
| 16.   | CONCERT (Centre for Consumer Education Research, Teaching, Training and Testing)  
3/242, Rajendra Garden,  
Vettuvankeni,  
Chennai – 600 115. |
| 17.   | Bhart Krishak Samaj  
A1, P Deshmukh Kshn Bhavan, Dr Punjab Rao, Nizamuddin East, Nizamuddin East, New Delhi, Delhi 110013 |
| 18.   | CART – Centre for Action Research and Training  
H.I.G- 10/6, Phase-I,  
H.B. Colony, C.S.Pur, Bhubaneswar – 751016 (India) |
| 19.   | ARAVALI – Association for Rural Advancement through Voluntary Action and Local Involvement (India) |
| 20.   | VIMTA Labs Limited, 142, IDA, Phase-II, Cherlapally, Hyderabad-500051, Andhra Pradesh. |